

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 1

19.03.2021

C.P.C/350/159/2019

O.A./350/1814/2018

KANIKA DAS
 -V/S-
 MR P K PURWAR & ORS

LIBRARY

ITEM NO:66

FOR APPLICANTS(S) Adv. : Mr. C. Sinha

FOR RESPONDENTS(S) Adv.: None

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for the petitioner submits that the orders of the Tribunal have been complied with and, therefore, the C.P.C can be dropped.</p> <p>Accordingly, contempt proceedings are dropped. Notices issued, if any, are discharged with liberty to agitate afresh, if further aggrieved.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>